

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 5th June, 2017

No.HC.VII-13/2017 / **2799** /A. Shri Utpal Rajkhowa, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, is transferred and posted as Secretary, District Legal Services Authority, Darrang, Mangaldoi, vice Shri Rajneesh Bora transferred.

On being released by the Govt. of Assam, Shri Rajkhowa will join his new assignment immediately after handing over of charge in the Judicial Department.

No.HC.VII-13/2017 / **2800** /A. Shri Rajneesh Bora, Secretary, District Legal Services Authority, Darrang, Mangaldoi is transferred and posted as Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, vice Shri Utpal Rajkhowa transferred.

On being appointed by the Govt. of Assam, Shri Bora will hand over charge of his Office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Darrang, Mangaldoi and join his new assignment immediately.

By order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-13/2017 /**2801-2824** /A.

Dated 05.06.2017

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati **with a request to take necessary steps for releasing Shri Utpal Rajkhowa from the post of Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur and appoint Shri Rajneesh Bora as Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur.**
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati

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11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
He is requested to release Shri Rajneesh Bora from the post of Secretary, District Legal Services Authority, Darrang, Mangaldoi and appoint Shri Utpal Rajkhowa as Secretary, District Legal Services Authority, Darrang, Mangaldoi.
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Utpal Rajkhowa, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
16. Shri Rajneesh Bora, Secretary, District Legal Services Authority, Darrang, Mangaldoi.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
22. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

05/06/2017
REGISTRAR (VIGILANCE)

05/06/2017